

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.356/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company	Jai Balaji Industries Ltd-Vs-Jai Venkatesh Concast Pvt Ltd		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Manju Bhutaria, Advocate.

Mrs Sonia Sharma, Advocate

Mr Anil Kumar, Advocate

For the
Operational
Creditor

Sonia Sharma
30/11/17

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the respondent's side.

Ld. Counsel for the operational creditor prayed that time may be given for making compliance of our earlier order for Bank certificate in compliance of Section 9(3)(c) of the Insolvency and Bankruptcy Code, 2016. Prayer is allowed. Compliance may be done within 7 days from today.

List on 03/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)